

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 447 of 1993

New Delhi, dated this the 3rd June, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. T.N. BHAT, MEMBER (J)

Mrs. Neelam Bala Kapoor,
W/o Shri Sudarshan Lal Kapoor,
R/o Qr. No. F-20, Road No.5,
Andrews Ganj,
New Delhi-110049.

.... APPLICANT

(None appeared)

Versus

Union of India through

1. The Secretary,
Dept. of Economic Affairs,
Ministry of Finance,
North Block, New Delhi-110001.
2. Secretary,
Dept. of Personnel & Training,
Ministry of Personnel, P.G. & Pensions,
North Block,
New Delhi-110001. RESPONDENTS

(By Advocate: Shri P.H. Ramchandani)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for benefit of O.M. dated 13.4.88 (Ann. A-2) and seeks stepping of pay to the level of Shri N.K. Gupta with effect from the date when he joined as S.O. or w.e.f. an earlier date.

2. None appeared for applicant even on the second call when the case was called out.

3. This case was listed at Sl. No.2 in the list for regular hearing in to-day's cause list.

A

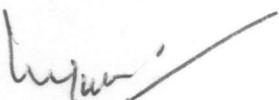
(8)

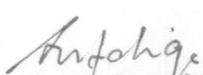
4. Shri Ramchandani appeared for respondents and has been heard.

5. Shri Ramchandani has invited our attention to respondents' office order dated 19.3.98 (copy of which taken on record) fixing the applicant's pay equal ~~to~~ ^{date} that drawn by Shri N.K. Gupta w.e.f. 1.2.91, which was the date Shri N.K. Gupta was regularised as Section Officer.

6. We are informed that prior to that ^{date} Shri N.K. Gupta was working as S.O. only on ad hoc basis ^{arrangement} ~~basis~~ in the Ministry of Labour while applicant herself was in the Dept. of Economic Affairs and under the circumstances applicant would have no enforceable right to claim parity in pay and allowances in respect of Shri N.K. Gupta, for the period prior to his regularisation as S.O.

7. As the grievance of the applicant has been substantially met, the O.A. stands disposed of in terms of Para 5 and 6 above. No costs.


(T.N. Bhat)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/